

compensation should be given to their families or one person from each family should be given job. Four days have passed and no announcement has been made by the Minister of Home Affairs in this regard. Similarly some jewellers of my Constituency went to Brazil for business purposes and were made hostages there. The Government of India has neither taken any action to get them released nor made any other arrangements.

Mr. Deputy Speaker, Sir, I request the Government of India that reasonable compensation should be given to the families of the deceased or job to one member of each family should be provided and their wives and children should be provided security....(Interruptions)

SHRI MEHBOOB ZAHEDI (Katwa) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government, through you towards a very serious and sensitive incident. Last month on July 10, communal violence took place in Panipat and the Government took no action. Buffalo's meat comes to Panipat from Uttar Pradesh which is not against the law but people of B.J.P. and Shiv Sena stopped the Jeep carrying the meat and took it to the police Station saying that it was beef. When the jeep was taken to the veterinary doctor for checking, he certified that it was not beef rather it was buffalo's meat.

[English]

MR. DEPUTY SPEAKER : Please, be brief.

[Translation]

SHRI MEHBOOB ZAHEDI : Mr. Deputy Speaker, Sir, then people started shouting in the Sabzi Mandi area, started arousing people and thereby started fighting. Muslims were beaten inside their houses and at their shops. Four persons were injured including Hindu. The D.S.P., Shri Maheshwar Prasad has tortured the people so much. A meeting was conducted with D.S.P. but no decision was taken. You know Panipat is a very big industrial area where a large number of Muslims are working and number of the Hindus is also not less. Besides, they propagate that no one can eat Goat's meat and hen etc. This is not illegal. About the Buffalo's meat they are propagating...

[English]

MR. DEPUTY SPEAKER : Please, do not repeat anything.

[Translation]

SHRI MEHBOOB ZAHEDI : I would like to submit to the Government that talks should be held with the Government of Haryana in this regard because the affected people are poor Hindu and Muslim labourers and it is a question of their bread. Thank you.

[English]

SHRI DWARAKA NATH DAS (Karimganj) : Mr. Deputy-Speaker, Sir, erosion of the River Barak and

Kusiara in my constituency, Karimganj, Assam is awful. As regards protection of Panchgram area in Hailakandi District, from erosion of the River Barak, a scheme is under execution by the Government of Assam since 1990 at an estimated cost of Rs. 58.25 lakh.

The scheme is scheduled for completion during the Eighth Five Year Plan, but till date nothing substantial has been done. The same is the case with Badarpur Rail Town and several villages down to it. Further, erosion of the river Kusiara at Karimganj town of Karimganj district is dangerous because areas like Char Bazar and Dry Fish Market could be washed away by Kusiara at any moment during monsoon. I personally visited the spots and witnessed the miserable plight of about fifteen thousand people living on the bank of the aforesaid river.

So, I urge upon the Ministry of Water Resources, Government of India, to take immediate steps to check the erosion of these rivers and thereby save hundreds of families and their day to day earnings.

SHRI RAMESH CHENNITHALA (Kottayam) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government to a very important issue which is the cause of worry for a large number of people residing in Delhi. There are reports in newspapers that some unscrupulous dairy owners are producing synthetic milk and supplying it through the DMS. According to the reports these dairy owners are mixing soap lather and certain other chemicals and make synthetic milk which looks exactly like the real milk. This synthetic milk is a dangerous thing which causes cancer and other fatal disease. The most serious thing is that there is no proper check either on the manufacture of milk or on the supply done through the milk schemes.

After the reports appeared in the press, two authentic reports from the authorities have come. The report about the synthetic milk has created panic among the people in Delhi. So, I would request the Government to conduct an enquiry immediately about these press reports and to punish the guilty. The Government should also assure the public about the matter immediately, so that this panic can be removed from the minds of the people.

The Food Minister is sitting here. I think he would reply to this. This is a very serious issue which appeared in different newspapers in Delhi. All the children as well as other people who are taking milk are very much worried about this. People are scared also. So, I would request the Government to take appropriate steps and inform the people of Delhi about them.

[Translation]

SHRI BANWARI LAL PUROHIT (Nagpur) : Mr. Deputy Speaker, Sir, earlier, Nagpur city was the capital of C.P. and Bar. The Governor used to live there. Subsequently, Madhya Pradesh came into existence.